

## IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW- 333 -2020

Philips Edward

..... Petitioner

V e r s u s

Indian Overseas Bank,  
Thr. Chief Regional Officer,  
Panaji and 2 others.

..... Respondents

Adv. Kaif Noorani for the Petitioner.

**CORAM: DAMA SESHADRI NAIDU, J.**  
**DATE: 4th December, 2020.****ORDER:**

Despite his best efforts the respondents' counsel could not communicate with the Court online because of poor connectivity.

2. Post the matter on 11/12/2020.
3. Interim relief to continue.

**DAMA SESHADRI NAIDU, J.**

AP/-